

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-128/2007/2730 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
Special Judge, CBI,
Addl. Court No.2, Assam.

Dated Guwahati the ^{red} 23 April, 2025.

Sub: **Restricted holiday.**

Ref:- Your letter No. SPL/CBI/Addl-II/160-2025/213, dtd. 10.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025, along with station leave permission, from the evening of 11.04.2025 till the morning of 22.04.2025.** The Special Judge, CBI, Addl. Court No.2, and his absence, Special Judge, CBI, Addl. Court No.3 and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-128/2007/2731/A, dated , 23-04-2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

@ 23.04.25
JT. REGISTRAR (VIGILANCE)

Gauti